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प्रधान मंत्री (श्रीमती इन्दिरा गांधी): परमाणु कर्जा के शान्तिपूर्ण प्रयोजनों के क्षत्र में सहयोग करने के लिए बंगला देश तथा भारत में एक करार पर 27 ग्रगस्त, 1973 को डाका में हस्ताक्षर हुए थे। इसकी मुख्य बातें नीचे दी जाती हैं:

- (क) पारस्परिक समझीते के छाधार पर सहयोगात्मक कार्यक्रमों की योजना तैयार करना तथा उनका निष्पादन करना;
- (ख) चिकित्सा, खेतीवाड़ी एवं उद्-योग, इंजीनियरी तथा सामान्य वैज्ञानिक अनुसंधान के क्षेत्र में रेडियोखाइसोटोपों तथा विकरण श्रोतों का अनुप्रयोग;
- (ग) म्राधारभूत अनुसंधान के क्षेत्र
 में न्यूक्लीय इलैक्ट्रनिकी तथा उपकरणों का विकास ;
- (घ) परमाणु विद्युत रिऐक्टरों की स्थापना से सम्बन्धित अनुसंधान एवं विकास कार्य;
- (इ) करार करने वाली पार्टियों के सक्षम संगठन द्वारा समय-समय पर पारस्परिक हितों के ग्राधार पर किये जाने वाले ऐसे निर्दिष्ट कार्य जिन पर सहमति प्रदान की जा चुकी है;
- (च) वैज्ञानिक कर्मचारियों एवं विशेषज्ञों का ग्रादान-प्रदान, वैज्ञानिक एवं तकनीकी प्रकाशनों का ग्रादान-प्रदान, तक-नीकी दस्तावेजों तथा उपस्करों एवं उप-करणों का ग्रादान-प्रदान तथा प्रशिक्षण सम्बन्धी कार्यक्रमों में भाग लेना।

यह करार पांच वर्ष की अवधि तक के लिए लागू रहेगा जिसे पारस्परिक समझौते के आधार पर बढ़ाया जा सकता है।

f[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): An agreement between

j[] English translation.

Bangladesh and India on cooperation in the field of peaceful uses of atomic energy was signed in Dacca on 27th August 1975. Its salient features are given below:

- (a) Planning and execution of collaborative programmes as mutually agreed upon.
- (b) Application of radioisotopes and radiation sources in medicine, agriculture and industry, engineering and in gene-ral scientifit research.
- (c) Development of nuclear electronics and instrumentation lor basic research.
- (d) Research and Development work connected with the setting up of Atomic Power Reactors.
- (e) Other anas of mutual interest that ma\ be identified and agreed upon from time to rime by the competent organ of Mi', contracting parties.
- (f) Exchange of scientific workers and experts, exchange of scientific and technical publications, exchange of technical documental ion and of apparatus and equipment ami participation in training programmes.

This agreement will continue to be in force lor a period of fixe years, which can bi extended b\ mutual agreement.]

Observance of holidays lor Muslim festival in Khadi Gramodyog, New Delhi

1348. SHRIMATI VIDYAWATI CHATURVEDI ; Will the Minister of INDI'.STRIAI DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the details of the Muslim festivals on which holidays are being observed at pr senl in the Khadi Gramodyog Bhaw-un, Ni w Delhi;
- (b) if so, whether such holidays were observed in the past;
- /() the reasons for their discontinuance: and
- (d) whether some steps are proposed to he taken in this regard?

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THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): (a) lo (d) Only eight paid holidays are observed annually in Khadi Gramodyog Bhawan, New Delhi. Three of them are Republic Day, Independence Day and Gandhi Jayanti. Remaining five paid holidays are decided by the Manager in consultation with the staff. During the past three years, none of the Muslim Festivals was observed as paid holiday in the Bhavan.

नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारियों को अन्तरिम सहायता का दिया जाना

1349. श्रीमती विद्यावती चतुर्वेदी: स्या औदयोगिक विकास तथा विज्ञान और प्रौदयोगिकी मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि नई विल्ली के खादी ग्रामोदयोग भवन में पंशदायी भविष्य निधि के प्रयोजनीं के लिए तथा नगर भत्ता स्वीकृत करने के लिए ग्रंतरिम सहायता की राशि नहीं गिनी जाती है; श्रीर
- (स्त्र) यदि हां, तो उसके कारण हैं?

Grant of interim relief to employees of Khadi Gramodyog Bhawan, New Delhi

SHRIMATI VIDYAWATI TURVEDI: Wil the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE TECHNOLOGY be pleased to state:

- (a) whether ii is a fact Lhat the amount of interim relief is not taken into account for the purposes of C.PJF. and the giant of city allowance in the Khadi Gramodyog Bhawan, New Delhi; and
 - (b) if so, the reasons therefor?-]

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री जैंड० आर० अन्सारी): (क) तथा (ख) खादी ग्रामोद्योग ग्रायोग मामले की जांच कर रहा है।

fTHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL. DEVELOPMENT (SHRI Z. R. ANSARD:

(a) and (b) The matter is under examination in the Khadi and Village Industries Commission.]

नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारिथों को प्राप्त सुविधाएं

1350. श्रीमती विद्यावती चतर्वेदी: नया औरयोगिक विकास तथा विज्ञान और प्रोदयोगिकी मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि खादी ग्रामोदयोग ग्रायोग, बम्बई के स्थायी ग्रादेश सं०752 दिनांक 14 फरवरी, 1969 के अनुसार नई दिल्ली के खादी ग्रामोदयोग भवन के कर्मचारियों को सुविधाएं तथा लाभ नहीं दिये जा रहे हैं;
- (ख) यदि हां, तो उसके क्या कारण हैं: ग्रीर
- (ग) उक्त स्थायी ग्रादेश सं० 752 के अन्तर्गत नई दिल्ली के खादी ग्रामोदयोग भवन के कर्मचारियों को कब बक सुविधाएं तथा लाभ उपलब्ध कराये जाने की संभावना है ?

Benefits enjoyed by employees of khadi Gramodyog Bhawan, New Delhi

SHRIMATI VIDYAWATI CHA-TURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE rECHNOLOGY be pleased to slate:

- (a) whether it is a fuel that the facilities and benefits are not being provided lo the employees of Khadi Gramodyog Bhawan, New Delhi as per standing order No. 752, d.ued 1 lib February, 1909 of the Khadi Gramodyog Commission,
 - (b) if so, the reasons therefor; and

ft | English translation.